

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24351/2024

(Arising out of impugned final judgment and order dated 26-05-2023 in WRITC No. 26694/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LALMATI & ORS.

Respondent(s)

(IA No.186542/2024-CONDONATION OF DELAY IN FILING and IA No.186540/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.186545/2024-EXEMPTION FROM FILING O.T. and IA No.186543/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 02-09-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. K. Parameshwar, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag this matter along with Civil Appeal No. 7647 of 2009.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)